

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.2202  
TO BE ANSWERED ON 08.03.2018**

**REFORM IN POWER SECTOR**

**2202. SHRI GAURAV GOGOI:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Union Government has recently decided to bring major reforms in power sector by introducing 24x7 electricity for all and reduction of power losses;**
- (b) if so, the details in this regard;**
- (c) whether the various State Governments have given their views on power reforms to the Union Government;**
- (d) if so, the details in this regard; and**
- (e) the steps Union Government proposes to take to ensure success of 24x7 supply plan across the country and also reducing the tariff for common man?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER AND  
NEW & RENEWABLE ENERGY**

**( SHRI R. K. SINGH )**

**(a) to (e) : Government has requested to States to ensure 24X7 power for all consumers from the year 2019. Further to reduce Aggregate Technical and Commercial (AT&C) losses to 15%, it is proposed to provide in the tariff policy that any AT&C loss above 15% will not be considered for tariff fixation. These were also discussed with States in the Power Ministers Conference held in December 2017.**

**Central Government has been supporting the States in augmentation and strengthening of transmission and distribution network through various schemes including Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS) and Power System Development Fund (PSDF). It is expected that with these measures, the losses of Discoms will reduce and lead to lesser burden on the consumers.**

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